

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 04.04.2019 (THURSDAY)

Court II
10: 30 AM

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member(Judicial) and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 763 of 2018	Ashok Oswal Vs. UCO Bank & Anr.	Vipul Ganda	
2.	Comp. App. (AT) (Ins) No. 107 of 2019	Hadi Mohd Teher Badri. Vs. Neeraj Gupta & Ors.	Arjun Jain	Sabhya Chaudhary, Aditya Parolia
3.	Comp. App. (AT) (Ins) No. 111 of 2019	Ranjit Kapoor Vs Asset Reconstruction Company (India) Ltd. & Ors.	Mayank Bughani	Ankit jain-R1 Gautam Singhal-R2
4.	Comp. App. (AT) (Ins) No. 260 of 2019	JDA Consultancy Services Pvt Ltd. Vs. Asset Reconstruction Company (India) Ltd & Ors.	Goutham Shivshankar	Bharat Sood

For Admission (Fresh Cases)

5.	Comp. App. (AT) (Ins) No. 329 of 2019	Raushan Prakash (Shareholders and Ex-Director) Vs. Kapil Arora & Anr.	C.S. Gupta	
6.	Comp. App. (AT) (Ins) No. 331 of 2019	Walnut Packaging Pvt. Ltd. Vs. G. Kishan & Ors.	Aditi Sharma	

For Admission (After Notice)

7.	Comp. App. (AT) (Ins) No. 782-783 of 2018	Ravi Kant Gupta & Ors. Vs. Alply Pvt. Ltd. Through IRP	Mohit Choudhary	Anurag Sharma-IRP
8.	Comp. App. (AT) (Ins) No. 02 & 09 of 2019	Global Business Corporation Vs. Punjab National Bank & Anr.	Manisha Choudhary	
9.	Comp. App. (AT) (Ins) No. 58 of 2019	Balakrishnan Jaikumar Vs. Interstudios & Anr.	Pramod B. Agarwala	Vivek Mapara
10.	Comp. App. (AT) (Ins) No. 77 of 2019	Sukaram Marketing Ltd. Vs. Sunrise TSR Factory & Anr.	Pai Amit	Om Prakash Shukla
11.	Comp. App. (AT) (Ins) No. 144 of 2019	Kaushik Ghosh Vs. Noor Alam & Ors.	Deepa Gupta	Gaurav Gupta(R1-R28) Abhay Anand Vina- R29
12.	Comp. App. (AT) (Ins) No.99 of 2019	Ranjit Kapoor & Ors. Vs. Hemant Sharma & Ors. With	Mayank Bughani	Milan Singh Negi-RP
13.	Comp. App. (AT) (Ins) No. 119 of 2019	Yajur International Pvt Ltd. Vs. Hemant Sharma	Umesh Singhal	Milan Singh Negi (R-RP)

		Resolution Professional of white Metals Ltd.		
14.	Comp. App. (AT) No. 22 of 2019	Jaishree Dealcomm Pvt. Ltd. Vs. ROC, West Bengal	Anil K. Dubey	
15.	Comp. App (AT) No. 48 of 2019	UFO Moviez India Ltd & Anr. Vs. Union of India, Ministry of Corporate Affairs, through the Regional Director, Western Region.	Vijayendra Pratap Singh	

For Hearing

16.	Comp. App. (AT) (Ins) No. 593 of 2018	KJMC Corporate Advisors (India) Ltd. Vs. India Steel Works Ltd.	Vipul Ganda	Anne Mathew
17.	Competition App. (AT) No. 71 of 2018	Planetcast Media Services Ltd Vs Competition Commission Of India & Ors With	Aakansha Kaul	Yaman Verma-R(2& 3) Udayan Jain-R1
18.	Competition App. (AT) No. 72 of 2018	Lalit Jain & Ors Vs Competition Commission Of India & Ors	Aakansha Kaul	Udayan Jain-R1

After the above

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical).

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 250 of 2018	Yamini Bipinchandra Shah & Ors. Vs. Trimbak Estates Pvt. Ltd. & Ors.	Kishore Soni	Isha Khanna
2.	Comp. App. (AT) No. 38 of 2019	Hewlett Packard Enterprise India Pvt. Ltd. Vs. The Registrar of Companies, Bangalore, Karnataka	Varuna Bhanrale	

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By Order
-sd/-

Registrar